## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3583 ANSWERED ON:22.12.2004 BAN ON DRUGS Ansari Shri Furkan;Kaswan Shri Ram Singh;Singh Shri Prabhunath

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the drugs/medicines that have been discarded globally are available freely in India, such as Novalgin, Ciza, Syspride, Droperol, Furoxone, Lomofen, Nice, Nimulid, Furacin, Agarol, D`cold, Vicks Action-500, Sioril, Piperazine and Enteroquinol etc
- (b) if so, the reasons for banning the sale of these drugs in other countries; and
- (c) the steps taken by the Government to ban the sale of these drugs here?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) & (b): Drugs are not globally discarded or banned Drugs withdrawn or not permitted in one country may continue to be used in other countries.
- (c) There is adequate mechanism to review the status of drugs in India as and when any serious adverse event is reported in international journals or WHO news letters etc. 75 drugs/drug formulations have so far been prohibited through the review process, in the country.

The drug or formulations reported to be discontinued in some developed countries are assessed in consultation with leading experts in the given specializations. Based on their advice and factors like benefit-risk ratio, local needs etc., the matter is placed before the Drug Technical Advisory Board (DTAB), a statutory body under Drugs & Cosmetics Act which comprises of representatives from the medical profession, the state drug enforcement authorities and other experts, institutions and agencies and which advises Government on technical issues related to the implementations of the Drugs and Cosmetics Act, and Rules, framed there under.